

[Translation]

(viii) **Need to regularise the services of Extra-departmental postal employees**

SHRI RAMASHRAY PRASAD SINGH (Jahanabad) : Mr. Deputy Speaker, Sir, the posts of extra-departmental postal employees were created in 1885. They work like departmental employees but are called extra-departmental employees. They work for five hours but they are paid only Rs. 150 to Rs. 250 per month. There are about 3,00,000 extra-departmental employees in the country. The main question is of declaring them as departmental employees. About 25000 such employees are working in various branch post offices in Bihar. The Supreme Court had given verdict on 22.4.77 that their services should be departmentalised, but the Government of India has not implemented that decision. I would, therefore, like to request the Centre to absorb the extra-departmental employees in the departmental services.

14.33 hrs.

DISCUSSION RE : COMMUNAL  
SITUATION IN VARIOUS PARTS  
OF THE COUNTRY—*Contd.*

[English]

MR. DEPUTY SPEAKER : The House shall now take up further discussion on the communal situation, in various parts of the country. We have been discussing this subject for the last two days and today is the third day. Many of the members contributed more. Today, at 2.50 P.M., Mr. P. Chidambaram, the hon. Minister will intervene and at 5.15 P.M. the hon. Minister, Shri Buta Singh will reply.

SHRI INDRAJIT GUPTA (Basirhat) : The House will adjourn at 6 P.M. as usual.

MR. DEPUTY SPEAKER : Yes. So, I request all the members to take five minutes or ten minutes so that we can accommodate more members.

[Translation]

SHRI RAM NAGINA MISHRA (Salempur) : Mr. Deputy Speaker, Sir, I

may submit that this is a very important matter and you may kindly enhance the time in this case. At times this House has been sitting for the whole night. We have been waiting for the last three days. We should also be given opportunity to express our views.

[English]

MR. DEPUTY SPEAKER : You can convey your views within five minutes when your turn comes.

SHRI MOOL CHAND DAGA (Pali) : I request you to regulate the time fixed. Some members speak for half an hour ; some members speak for three minutes or five minutes or get 7 minutes. You always try to regulate the time.

MR. DEPUTY SPEAKER : I am regulating it, but the difficulty is that the list of names of the members comes very late. Members give their names very late. I am sorry for this. Please take your seat.

SHRI DINESH GOSWAMI (Guwahati) : Mr. Deputy-Speaker, Sir, I am thankful to you for giving me this opportunity.

[Interruptions]

SHRI RAM NAGINA MISHRA : Sir, I want to.....

[Interruptions]

MR. DEPUTY SPEAKER : You are wasting the time. I am not calling you. You continue, Mr. Goswami.

SHRI DINESH GOSWAMI : I am thankful to you for giving me this opportunity to speak on this subject and I am also thankful to you that you have given sufficient time to discuss this subject and the matter was not hurried in the way Rule 193 discussions take place and are concluded in a day.

I would like to start my speech with a premise that the overwhelming people of this country are secular at heart and have the interests of the country at heart. Otherwise, the Indian civilization would not have prospered when civilizations